

ourselves, we found our talks with the Pakistani leaders, which were held in a cordial and frank atmosphere, useful.

(b) and (c). I went to Pakistan with a clear message that the Government of India sincerely wanted to build a relationship of trust, confidence and friendship between the two countries on the basis of sovereign equality. However, some subsequent developments particularly the introduction of a new level of weapons sophistication in this region by Pakistan would tend to detract from this process. Despite this, the Government of India feel that this effort is worth continuing.

(d) No, Sir.

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Review of Railway Safety Measures

*72. SHRI R. R. BHOLE:

SHRI RAVINDRA VARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at a recent meeting called by the Railway Board to review the safety measures on the railways, certain General Managers expressed displeasure about the State of maintenance of wagons and carriages, especially their axles and roller bearings;

(b) whether their displeasure is based on the fact that neither the staff is adequately trained nor given necessary tools to check the bearing boxes; and

(c) what action Government propose to take to remedy the situation and take action against the officers responsible for such negligence on their part to maintain wagons, carriages, axles and roller bearings properly?

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDEY): (a) and (b). No. Sir.

(c) Does not arise.

Samastipur Baumankhi Train Accident

*73. SHRI JANARDHANA POOJARY:

SHRI SUDHIR KUMAR GIRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether 416 DN. Samastipur-Banmankhi passenger train jumped into the river on 6th June, 1981;

(b) if so, the number of persons killed and the number of bodies recovered;

(c) total loss to Railways and amount of compensation paid to the deceased and injured; and

(d) whether any inquiry has been instituted, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHAREEF): (a) and (b). Seven rear-most coaches of 416 Down Passenger fell into the river Bagmati on 6-6-1981, resulting in 270 known deaths—268 bodies were recovered from the river and 2 persons died in the hospital.

(c) The cost of damage to railway property involved in the accident has been estimated at approximately Rs. 6,12,481/-.

An ex-gratia payment of Rs. 1,61,250/- has been made to the next of kin of those killed and to the injured persons. Compensation under the Railway Accidents (Compensation) Rules, 1950 will be paid as awarded by the Ad-hoc Claims Commissioner.

(d) The Chief Commissioner of Railway Safety, Lucknow has held an inquiry into this accident. He has submitted his preliminary report in which he has given the following Provisional Findings:

"Having carefully considered the evidence available at this stage, I have come to the conclusion that

the disastrous Accident to No. 416 Down Samastipur-Banmankhi Passenger on bridge No. 51 over the Bagmati River at Km. 8/4-6 between Badla Ghat and Dhamara Ghat stations on the Saharsa-Bansi single line Metre Gauge section of North Eastern Railway at about 16.50 hours on 6th June, 1981 was the result of the disturbances set up on the train in the wake of the sudden application of brakes acting in conjunction with a stormy gale blowing from the left which was adequate to destabilise the train in that state and overturn seven of its coaches (3rd to 9th) which had parted from the others.

As the accident is attributed to a combination of factors—human and natural—it does not fall under any of the specified categories.

समेकित बाल विकास परियोजना

* 74. श्री राजनाथ सोनकर शास्त्री :
क्या शिक्षा और समाज कल्याण मंत्री निम्नलिखित जानकारी दशनि वाला विवरण संभा पटल पर रखने की कृपा करेंगे कि :

(क) सरकार द्वारा समेकित बाल विकास सेवाएं कार्यक्रमों पर 1980-81 के दौरान कुल कितनी राशि व्यय की गई तथा उससे कितने बच्चों को लाभ पहुंचा; और

(ख) प्रशासन पर तथा लाभ पाने वालों पर अलग-अलग कितना व्यय हुआ ?

शिक्षा तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल) :
(क) और (ख). एक विवरण सदन पटल पर रखा जाता है ।

विवरण

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| (1) 1980-81 के दौरान राज्य सरकारों/केन्द्र शासित प्रदेश प्रशासनों को दी गई धनराशि | : 591.63 लाख रुपए* |
| (2) 1980-81 के दौरान केन्द्रीय स्तर पर स्टाफ के वेतनों और भत्तों पर किया गया खर्च | : 4.80 लाख रुपए |
| (3) 1980-81 तक मंजूर की गई समेकित बाल विकास सेवा परियोजनाओं की संख्या | : 200** |
| (4) मार्च, 1981 में रिपोर्ट भेजने वाली परियोजनाओं की संख्या | : 147 |
| (5) मार्च, 1981 में इस कार्यक्रम से लाभ पाने वाले बच्चों (0-6 वर्ष) की संख्या | : 6,85,842 |
| (6) मार्च, 1981 में इस कार्यक्रम से लाभ पाने वाली गर्भवती और दूध पिलाने वाली माताओं की संख्या | : 1,30,802 |

* इसके अतिरिक्त पूरक पोषाहार पर खर्च राज्य सरकारों/केन्द्र शासित प्रदेश प्रशासनों द्वारा उठाया गया था ।

** 1980-81 में मंजूर की गई 50 परियोजनाएं मार्च, 1981 में स्थापित की जा रही थीं ।